

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 19.03.2020										
SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	25801/2020	19.03.2020	WP (C) - 18416/2012	P. C. PANDA	GENERAL		Order Dtd. 2015-02-16		WRIT BRANCH -3	(Seat No-28)
2	25802/2020	19.03.2020	WP (C) - 2437/2014	MONALISHA PATTANAİK	GENERAL		Order Dtd. 2014-03-20 Entire Order,		WRIT BRANCH -1	(Seat No-1)
3	25803/2020	19.03.2020	WP (C) - 11855/2019	TRILOCHAN BAG	C.O.	COURT NO. 22	Order Dtd. 2020-03-17			(Seat No-1)
4	25804/2020	19.03.2020	WP (C) - 7011/2020	U. P. BAG	C.O.	COURT NO. 24	Order Dtd. 2020-03-16			(Seat No-1)
5	25805/2020	19.03.2020	WP (C) - 9332/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-1)
6	25806/2020	19.03.2020	WP (C) - 9301/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-1)
7	25807/2020	19.03.2020	WP (C) - 8402/2020	TAPAN SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-1)
8	25808/2020	19.03.2020	WP (C) - 8596/2020	M. R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-1)
9	25809/2020	19.03.2020	WP (C) - 7876/2020	B. K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-16			(Seat No-1)

10	25810/2020	19.03.2020	WP (C) - 20479/2015	NANDA KISHORE ROUT	C.O.	COURT NO. 3	Order Dtd. 2020-03-17		WRIT BRANCH (DIVISION BENCH)	(Seat No-110)
11	25811/2020	19.03.2020	BLAPL-8855/2019	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-17			(Seat No-110)
12	25812/2020	19.03.2020	BLAPL-8913/2019	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-17			(Seat No-110)
13	25813/2020	19.03.2020	BLAPL-7908/2019	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-17			(Seat No-110)
14	25814/2020	19.03.2020	WP (C) - 19477/2014	A.K. OTTA	GENERAL		Order Dtd. 2018-04-11		WRIT BRANCH -9	(Seat No-51)
15	25815/2020	19.03.2020	CONTC-1454/2018	A.K. OTTA	GENERAL		Order Dtd. 9999-12-31		CONTEMPT	(Seat No-3)
16	25816/2020	19.03.2020	ABLAPL-14705/2017	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-03-17		CRIMINAL MISC-1	(Seat No-7)
17	25817/2020	19.03.2020	WP (C) - 9534/2020	B. N. PANDA	C.O.	COURT NO. 7	Order Dtd. 2020-03-18		WRIT BRANCH -2	(Seat No-34)
18	25818/2020	19.03.2020	CRLMC-1034/2019	P. K. MOHANTY	GENERAL		Order Dtd. 2019-12-09		CRIMINAL MISC-3	(Seat No-4)
19	25819/2020	19.03.2020	WP (C) - 18105/2019	NIRANJAN ROUT	GENERAL		Order Dtd. 2020-03-05			(Seat No-4)
20	25820/2020	19.03.2020	WP (C) - 20189/2019	P. RANA	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH -7	(Seat No-15)
21	25821/2020	19.03.2020	ABLAPL-2776/2020	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Seat No-15)

22	25822/2020	19.03.2020	ABLAPL-2772/2020	P.K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-15)
23	25823/2020	19.03.2020	ABLAPL-2714/2020	P.K. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-15)
24	25824/2020	19.03.2020	ABLAPL-2783/2020	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-15)
25	25825/2020	19.03.2020	ABLAPL-2792/2020	S.C. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-15)
26	25826/2020	19.03.2020	ABLAPL-2778/2020	P.K. LENKA	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-15)
27	25827/2020	19.03.2020	ABLAPL-2732/2020	A.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-15)
28	25828/2020	19.03.2020	ABLAPL-2736/2020	B.B. MOHAP ATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-15)
29	25829/2020	19.03.2020	ABLAPL-2784/2020	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-15)
30	25830/2020	19.03.2020	ABLAPL-2779/2020	D.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-15)
31	25831/2020	19.03.2020	WP (C) - 10384/2020	P. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-19			(Se at No-15)
32	25832/2020	19.03.2020	ABLAPL-2774/2020	K.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-15)
33	25833/2020	19.03.2020	WP (C) - 9532/2020	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-15)
34	25834/2020	19.03.2020	CRLA-45/2020	K. DANG	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-			(Se at No-

							19			15)
35	25835/2 020	19.03.20 20	WP (C) - 10134/2 020	G.K. NANDA	C.O.	COURT NO. 8	Order Dtd. 2020-03- 19		WRIT BRANCH -1	(Se at No- 3)
36	25836/2 020	19.03.20 20	WP (C) - 9871/20 20	L.D. SAHU	C.O.	COURT NO. 8	Order Dtd. 2020-03- 19		WRIT BRANCH -6	(Se at No- 35)
37	25837/2 020	19.03.20 20	ABLAPL- 2795/20 20	SURYAKANT A DAS MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03- 18			(Se at No- 35)
38	25838/2 020	19.03.20 20	WP (C) - 9553/20 20	J.R. KHUNTIA, ADV	C.O.	COURT NO. 8	Order Dtd. 2020-03- 17			(Se at No- 35)
39	25839/2 020	19.03.20 20	WP (C) - 9548/20 20	J.R. KHUNTIA, ADV	C.O.	COURT NO. 8	Order Dtd. 2020-03- 17			(Se at No- 35)
40	25840/2 020	19.03.20 20	WP (C) - 10118/2 020	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03- 18			(Se at No- 35)
41	25841/2 020	19.03.20 20	WP (C) - 7761/20 20	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03- 18			(Se at No- 35)
42	25842/2 020	19.03.20 20	WP (C) - 7759/20 20	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03- 18			(Se at No- 35)
43	25843/2 020	19.03.20 20	WP (C) - 9583/20 20	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03- 18		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 114)
44	25844/2 020	19.03.20 20	WP (C) - 7758/20 20	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03- 18			(Se at No- 114)
45	25845/2 020	19.03.20 20	WP (C) - 10115/2 020	R K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03- 18			(Se at No- 114)
46	25846/2 020	19.03.20 20	WP (C) - 7752/20 20	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-			(Se at No-

							18			114)
47	25847/2020	19.03.2020	WP (C) - 7738/2020	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-114)
48	25848/2020	19.03.2020	WP (C) - 8870/2020	C K ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-107)
49	25849/2020	19.03.2020	WP (C) - 7749/2020	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-107)
50	25850/2020	19.03.2020	WP (C) - 7747/2020	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-107)
51	25851/2020	19.03.2020	WP (C) - 7745/2020	K. N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-107)
52	25852/2020	19.03.2020	WP (C) - 20108/2019	M R ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-102)
53	25853/2020	19.03.2020	WP (C) - 7739/2020	K N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-102)
54	25854/2020	19.03.2020	WP (C) - 7744/2020	K N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-102)
55	25855/2020	19.03.2020	WP (C) - 7742/2020	K N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-102)
56	25856/2020	19.03.2020	WP (C) - 7740/2020	K N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-17			(Se at No-102)

57	25857/2020	19.03.2020	WP (C) - 9040/2020	S K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-102)
58	25858/2020	19.03.2020	WP (C) - 9060/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18		WRIT BRANCH (DIVISION BENCH)	(Se at No-109)
59	25859/2020	19.03.2020	WP (C) - 9224/2020	L.D. SAHU	C.O.	COURT NO. 24	Order Dtd. 2020-03-18			(Se at No-109)
60	25860/2020	19.03.2020	WP (C) - 8749/2020	G. JAYASINGH	C.O.	COURT NO. 24	Order Dtd. 2020-03-18			(Se at No-109)
61	25861/2020	19.03.2020	RSA-342/2018	T.K. MOHANTY, ADV	C.O.	COURT NO. 22	Order Dtd. 2020-03-05		SECOND APPEAL	(Se at No-2)
62	25862/2020	19.03.2020	WP (C) - 6903/2020	PRAFULLA KUMAR RATH	C.O.	COURT NO. 19	Order Dtd. 2020-02-28			(Se at No-2)
63	25863/2020	19.03.2020	ABLAPL-15420/2019	K.P.MOHANTY	GENE RAL		Order Dtd. 9999-12-31		CRIMINAL MISC-3	(Se at No-18)
64	25864/2020	19.03.2020	CRLMP-656/2016	K.P.MOHANTY	GENE RAL		Order Dtd. 2020-01-24			(Se at No-18)
65	25865/2020	19.03.2020	WP (C) - 8110/2020	K.P.MOHANTY	GENE RAL		Order Dtd. 2020-04-21		WRIT BRANCH -3	(Se at No-14)
66	25866/2020	19.03.2020	BLAPL-2027/2020	K. C. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-03-19			(Se at No-14)
67	25867/2020	19.03.2020	WP (C) - 9798/2020	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-14)
68	25868/2020	19.03.2020	WP (C) - 9801/2020	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-14)

69	25869/2020	19.03.2020	WP (C) - 9804/2020	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-14)
70	25870/2020	19.03.2020	WP (C) - 9806/2020	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-14)
71	25871/2020	19.03.2020	WP (C) - 9809/2020	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-14)
72	25872/2020	19.03.2020	WP (C) - 9812/2020	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-14)
73	25873/2020	19.03.2020	WP (C) - 9816/2020	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-14)
74	25874/2020	19.03.2020	WP (C) - 5525/2018	A.K.NAYAK	GENERAL		Order Dtd. 2018-04-11		WRIT BRANCH -9	(Se at No-49)
75	25875/2020	19.03.2020	WP (C) - 21709/2018	JANHABI DEHURY	GENERAL		Order Dtd. 2018-12-20		WRIT BRANCH -9	(Se at No-49)
76	25876/2020	19.03.2020	WP (C) - 20538/2018	DIPTIMAYE DEHURY	GENERAL		Order Dtd. 2018-12-20		WRIT BRANCH -6	(Se at No-26)
77	25877/2020	19.03.2020	WP (C) - 20537/2018	JANHABI DEHURY	GENERAL		Order Dtd. 2018-12-20		WRIT BRANCH -6	(Se at No-26)
78	25878/2020	19.03.2020	WP (C) - 518/2020	S.S.BISWAL	GENERAL		Order Dtd. 2020-02-13			(Se at No-26)
79	25879/2020	19.03.2020	WP (C) - 6944/2020	A.K.PANDA	GENERAL		Order Dtd. 2020-03-06			(Se at No-26)
80	25880/2020	19.03.2020	WP (C) - 4557/2020	P.K.PRAHARAJ	C.O.	COURT NO. 24	Order Dtd. 2020-03-17			(Se at No-26)
81	25881/2020	19.03.2020	SA-211/1999	P.K.MISHRA	GENERAL		Order Dtd. 2014-04-		SECOND APPEAL	(Se at No-

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82	25882/2020	19.03.2020	CRLA-454/2019	SRINIBAS MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-4)
83	25883/2020	19.03.2020	FAO-383/2004	RABI SAMAL	GENERAL		Order Dtd. 2010-08-18		MISC. APPEAL SEC.	(Se at No-5)
84	25884/2020	19.03.2020	WP (C) - 9216/2020	L. D. SAHU	C.O.	COURT NO. 1	Order Dtd. 2020-03-18		WRIT BRANCH -7	(Se at No-44)
85	25885/2020	19.03.2020	RSA-449/2016	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2017-02-16		SECOND APPEAL	(Se at No-5)
86	25886/2020	19.03.2020	LAA-81/2017	BALARAM SINGH	GENERAL		Order Dtd. 2020-03-02			(Se at No-5)
87	25887/2020	19.03.2020	WP (C) - 9516/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-5)
88	25888/2020	19.03.2020	WP (C) - 9516/2020	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-5)
89	25889/2020	19.03.2020	WP (C) - 9138/2020	MADAN DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-5)
90	25890/2020	19.03.2020	WP (C) - 8750/2020	GANESWAR JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-5)
91	25891/2020	19.03.2020	CRLA-112/2019	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-19		CRIMINAL APPEAL	(Se at No-6)
92	25892/2020	19.03.2020	WP (C) - 8113/2020	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Se at No-6)
93	25893/2020	19.03.2020	WP (C) - 8480/2020	N. SEN	C.O.	COURT NO. 1	Order Dtd. 2020-03-18		WRIT BRANCH -6	(Se at No-16)
94	25894/2020	19.03.2020	CRLMC-1219/20	S. K. SINGH	C.O.	COURT NO. 24	Order Dtd.			(Se at

			09				2020-03-13			No-16)
95	25895/2020	19.03.2020	CRLA-548/2019	RAGHUNATH BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-03-18			(Se at No-16)
96	25896/2020	19.03.2020	CRLMP-368/2020	SESHADEV BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
97	25897/2020	19.03.2020	CRLMP-340/2020	P. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
98	25898/2020	19.03.2020	WP(C)-9986/2020	B. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
99	25899/2020	19.03.2020	WP(C)-9796/2020	M. R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
100	25900/2020	19.03.2020	WP(C)-9981/2020	B. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
101	25901/2020	19.03.2020	WP(C)-9984/2020	B. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
102	25902/2020	19.03.2020	CRLA-185/2020	H. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-18			(Se at No-16)
103	25903/2020	19.03.2020	CRLMP-333/2020	S. K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
104	25904/2020	19.03.2020	WP(C)-9796/2020	B. C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
105	25905/2020	19.03.2020	CRLMP-355/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
106	25906/2020	19.03.2020	CRLMP-360/2020	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-16)
107	25907/2020	19.03.2020	CRLMP-	ASHIS	C.O.	COURT	Order			(Se

7	020	20	325/2020	KUMAR MISHRA		NO. 3 OLD	Dtd. 2020-03-18			at No-16)
108	25908/2020	19.03.2020	CRLMC-3042/2019	B. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-02-27			(Se at No-16)
109	25909/2020	19.03.2020	CRLMC-126/2020	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-16)
110	25910/2020	19.03.2020	CRLMC-126/2020	JYOTI RANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-16)
111	25911/2020	19.03.2020	WP (C) - 9979/2020	AKSHAYA KUMAR DORA	C.O.	COURT NO. 1	Order Dtd. 2020-03-19		WRIT BRANCH -7	(Se at No-5)
112	25912/2020	19.03.2020	WP (C) - 8380/2020	M. K. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-03-19		WRIT BRANCH -5	(Se at No-47)
113	25913/2020	19.03.2020	WP (C) - 2000/2020	GITANJALI SAHOO	C.O.	COURT NO. 8	Order Dtd. 2020-02-12		WRIT BRANCH -4	(Se at No-38)
114	25914/2020	19.03.2020	CRLA-166/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2020-03-18			(Se at No-38)
115	25915/2020	19.03.2020	CRLA-80/2020	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-03-18			(Se at No-38)
116	25916/2020	19.03.2020	CRLA-139/2018	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-03-18		CRIMINAL APPEAL	(Se at No-5)
117	25917/2020	19.03.2020	CRLA-430/2019	I. PANDA	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-5)
118	25918/2020	19.03.2020	BLAPL-7764/2019	RAJ KUMAR SWAIN	GENERAL		Order Dtd. 2020-03-20 Entire Order,		CRIMINAL MISC-3	(Se at No-4)
119	25919/2020	19.03.2020	CRLA-417/2018	A. KALASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-		CRIMINAL APPEAL	(Se at No-

							18			5)
120	25920/2020	19.03.2020	CRLMC-127/2020	P. K. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
121	25921/2020	19.03.2020	CRLMC-127/2020	JYOTI RANJAN NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-04			(Se at No-5)
122	25922/2020	19.03.2020	CRLMC-3246/2009	SAMIR BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-13			(Se at No-5)
123	25923/2020	19.03.2020	CRLMC-521/2020	R. N. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-5)
124	25924/2020	19.03.2020	WP (C) - 1357/2019	CHINTU SAMAL	C.O.	COURT NO. 3	Order Dtd. 2020-03-19	WRIT BRANCH -10		(Se at No-56)
125	25925/2020	19.03.2020	CRLA-505/2019	BIJAY KUMAR DALEI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-17			(Se at No-56)
126	25926/2020	19.03.2020	CRLREV-394/2019	M. BARAL	C.O.	COURT NO. 7	Order Dtd. 2020-03-16			(Se at No-56)
127	25927/2020	19.03.2020	CRLREV-394/2019	NARENDRA KUMAR NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020-03-16			(Se at No-56)
128	25928/2020	19.03.2020	CRLREV-584/2019	D. N. KUANRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-16			(Se at No-56)
129	25929/2020	19.03.2020	CRLREV-584/2019	D. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-03-16			(Se at No-56)
130	25930/2020	19.03.2020	WP (C) - 4623/2020	P. R. JENA	GENERAL		Petition			(Se at No-56)
131	25931/2020	19.03.2020	WP (C) - 10111/2014	R. K. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No-56)
132	25932/2020	19.03.2020	CRLMP-392/2020	SAROJ KU.DASH	C.O.	COURT NO. 3	Order Dtd.			(Se at

			0			OLD	2020-03-19			No-56)
133	25933/2020	19.03.2020	ABLAPL-2722/2020	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
134	25934/2020	19.03.2020	ABLAPL-2718/2020	S. KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
135	25935/2020	19.03.2020	ABLAPL-2688/2020	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
136	25936/2020	19.03.2020	ABLAPL-2716/2020	G. JAYASINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
137	25937/2020	19.03.2020	ABLAPL-2689/2020	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
138	25938/2020	19.03.2020	ABLAPL-2809/2020	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
139	25939/2020	19.03.2020	ABLAPL-2674/2020	P.K. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
140	25940/2020	19.03.2020	ABLAPL-457/2020	B. N. SARANGI	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
141	25941/2020	19.03.2020	ABLAPL-2684/2020	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
142	25942/2020	19.03.2020	ABLAPL-2790/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
143	25943/2020	19.03.2020	ABLAPL-2789/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
144	25944/2020	19.03.2020	WP (C) - 12531/2012	D.K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Se at No-56)
14	25945/2	19.03.20	ABLAPL-	HEMANTA	C.O.	COURT	Order			(Se

5	020	20	2696/2020	KUMAR ROUT		NO. 1	Dtd. 2020-03-17			at No-56)
146	25946/2020	19.03.2020	ABLAPL-2681/2020	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
147	25947/2020	19.03.2020	ABLAPL-2690/2020	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
148	25948/2020	19.03.2020	ABLAPL-2808/2020	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
149	25949/2020	19.03.2020	ABLAPL-2672/2020	H.K. DASH, ADV	C.O.	COURT NO. 1	Order Dtd. 2020-03-17			(Se at No-56)
150	25950/2020	19.03.2020	ABLAPL-2803/2020	L. D. SAHOO A	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
151	25951/2020	19.03.2020	ABLAPL-2802/2020	L. D. SAHOO A	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
152	25952/2020	19.03.2020	ABLAPL-2812/2020	A. B. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-56)
153	25953/2020	19.03.2020	ABLAPL-2644/2020	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Se at No-56)
154	25954/2020	19.03.2020	CRLMP-373/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-56)
155	25955/2020	19.03.2020	ABLAPL-2653/2020	C. SAMAL	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Se at No-56)
156	25956/2020	19.03.2020	CRLMP-374/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-56)
157	25957/2020	19.03.2020	ABLAPL-2645/2020	P.K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Se at No-56)

158	25958/2020	19.03.2020	CRLMP-394/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-56)
159	25959/2020	19.03.2020	ABLAPL-2646/2020	R.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-16			(Se at No-56)
160	25960/2020	19.03.2020	CRLMP-395/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-56)
161	25961/2020	19.03.2020	CRLMP-396/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-56)
162	25962/2020	19.03.2020	ABLAPL-12974/2019	M.K. PANI	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-18		CRIMINAL MISC-1	(Se at No-1)
163	25963/2020	19.03.2020	CRLMP-397/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-1)
164	25964/2020	19.03.2020	ABLAPL-648/2020	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-03-18			(Se at No-1)
165	25965/2020	19.03.2020	CRLMP-398/2020	ASHIS KUMAR MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-1)
166	25966/2020	19.03.2020	CRLMP-362/2020	RABI SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-1)
167	25967/2020	19.03.2020	WP (C) - 10199/2020	B.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-1)
168	25968/2020	19.03.2020	CRLMP-418/2020	K. C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19		WRIT BRANCH -3	(Se at No-28)
169	25969/2020	19.03.2020	CRLMP-421/2020	C. R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-28)
170	25970/2020	19.03.2020	WP (C) - 10193/2020	B.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-			(Se at No-

							19			28)
17 1	25971/2 020	19.03.20 20	ABLAPL- 18156/2 019	P. R. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2020-03- 18		CRIMIN AL MISC-3	(Se at No- 12)
17 2	25972/2 020	19.03.20 20	ABLAPL- 2724/20 20	SARAT KUMAR JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03- 17			(Se at No- 12)
17 3	25973/2 020	19.03.20 20	WP (C) - 10046/2 020	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03- 19			(Se at No- 12)
17 4	25974/2 020	19.03.20 20	WP (C) - 10046/2 020	B.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03- 19			(Se at No- 12)
17 5	25975/2 020	19.03.20 20	ABLAPL- 2782/20 20	R.N. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2020-03- 18			(Se at No- 12)
17 6	25976/2 020	19.03.20 20	ABLAPL- 2807/20 20	LOKANATH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03- 18			(Se at No- 12)
17 7	25977/2 020	19.03.20 20	ABLAPL- 2806/20 20	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03- 18			(Se at No- 12)
17 8	25978/2 020	19.03.20 20	ABLAPL- 2791/20 20	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2020-03- 18			(Se at No- 12)
17 9	25979/2 020	19.03.20 20	ABLAPL- 2709/20 20	P.K. JENA	C.O.	COURT NO. 1	Order Dtd. 2020-03- 17			(Se at No- 12)
18 0	25980/2 020	19.03.20 20	WP (C) - 10205/2 020	B.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03- 19			(Se at No- 12)
18 1	25981/2 020	19.03.20 20	WP (C) - 10202/2 020	B.K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03- 19			(Se at No- 12)
18 2	25982/2 020	19.03.20 20	ABLAPL- 2810/20 20	P. B. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2020-03- 18			(Se at No- 12)
18 3	25983/2 020	19.03.20 20	ABLAPL- 2697/20	LOKANATH SAHOO	C.O.	COURT NO. 1	Order Dtd.			(Se at

			20				2020-03-17			No-12)
184	25984/2020	19.03.2020	WP (C) - 4563/2020	D.NAYAK	GENERAL		Order Dtd. 2020-02-10			(Se at No-12)
185	25985/2020	19.03.2020	CRLMP-365/2020	C. R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-12)
186	25986/2020	19.03.2020	CMAPL-178/2020	DAITARI PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-12)
187	25987/2020	19.03.2020	BLAPL-2058/2020	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-19			(Se at No-12)
188	25988/2020	19.03.2020	WP (C) - 9406/2020	S.K. SAHU	C.O.	COURT NO. 9	Order Dtd. 2020-03-17			(Se at No-12)
189	25989/2020	19.03.2020	BLAPL-2063/2020	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-19			(Se at No-12)
190	25990/2020	19.03.2020	BLAPL-974/2020	K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-03-19			(Se at No-12)
191	25991/2020	19.03.2020	BLAPL-2054/2020	T. R. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-19			(Se at No-12)
192	25992/2020	19.03.2020	CRLMP-343/2020	A.PATTANAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-12)
193	25993/2020	19.03.2020	WP (C) - 9407/2020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-17			(Se at No-12)
194	25994/2020	19.03.2020	WP (C) - 8946/2020	B. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-18			(Se at No-12)
195	25995/2020	19.03.2020	WP (C) - 9408/2020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-17			(Se at No-12)
19	25996/2	19.03.20	WP (C) -	BIKRAM	C.O.	COURT	Order			(Se

6	020	20	10106/2020	BEHERA		NO. 3 OLD	Dtd. 2020-03-19			at No-12)
197	25997/2020	19.03.2020	WP (C) - 9409/2020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-17			(Se at No-12)
198	25998/2020	19.03.2020	WP (C) - 9738/2020	SANGRAM RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-12)
199	25999/2020	19.03.2020	WP (C) - 9410/2020	S.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-17			(Se at No-12)
200	26000/2020	19.03.2020	WP (C) - 8947/2020	B. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-12)
201	26001/2020	19.03.2020	WP (C) - 8210/2020	B.K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-17			(Se at No-12)
202	26002/2020	19.03.2020	WP (C) - 8944/2020	B. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-12)
203	26003/2020	19.03.2020	WP (C) - 8210/2020	S.B. MOHAPATRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-17			(Se at No-12)
204	26004/2020	19.03.2020	WP (C) - 8949/2020	B. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-19			(Se at No-12)
205	26005/2020	19.03.2020	WP (C) - 9880/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-12)
206	26006/2020	19.03.2020	CRLREV-740/2017	H. K. PATRA	C.O.	COURT NO. 7	Order Dtd. 2020-03-19			(Se at No-12)
207	26007/2020	19.03.2020	WP (C) - 9877/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-12)
208	26008/2020	19.03.2020	WP (C) - 3587/2020	J.BEHERA	C.O.	COURT NO. 19	Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION)	(Se at No-113)

										BENCH))
209	26009/2020	19.03.2020	CRLREV-740/2017	M. K. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-03-19				(Seat No-113)
210	26010/2020	19.03.2020	WP (C) - 9876/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18				(Seat No-113)
211	26011/2020	19.03.2020	WP (C) - 3534/2020	J.BEHERA	C.O.	COURT NO. 19	Order Dtd. 9999-12-31		WRIT BRANCH (DIVISION BENCH)		(Seat No-113)
212	26012/2020	19.03.2020	WP (C) - 9519/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18				(Seat No-113)
213	26013/2020	19.03.2020	WP (C) - 9518/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18				(Seat No-113)
214	26014/2020	19.03.2020	BLAPL-10374/2019	S. K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-03-19		CRIMINAL MISC-1		(Seat No-1)
215	26015/2020	19.03.2020	WP (C) - 6382/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18				(Seat No-1)
216	26016/2020	19.03.2020	BLAPL-4411/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-19				(Seat No-1)
217	26017/2020	19.03.2020	WP (C) - 8595/2020	M.R. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-18				(Seat No-1)
218	26018/2020	19.03.2020	WP (C) - 8985/2020	S.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17				(Seat No-1)
219	26019/2020	19.03.2020	ABLAPL-2717/2020	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-17				(Seat No-1)
22	26020/2020	19.03.2020	WP (C) -	DEBENDRA	C.O.	COURT	Order				(Seat No-1)

0	020	20	9212/20 20	BEHERA		NO. 19	Dtd. 2020-03- 18			at No- 1)
22 1	26021/2 020	19.03.20 20	ABLAPL- 2721/20 20	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03- 17			(Se at No- 1)
22 2	26022/2 020	19.03.20 20	WP (C) - 8828/20 20	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18			(Se at No- 1)
22 3	26023/2 020	19.03.20 20	ABLAPL- 2219/20 20	M. K. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-03- 17			(Se at No- 1)
22 4	26024/2 020	19.03.20 20	WP (C) - 9210/20 20	DEBENDRA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18			(Se at No- 1)
22 5	26025/2 020	19.03.20 20	WP (C) - 8986/20 20	SANTOSH KUMAR BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 17			(Se at No- 1)
22 6	26026/2 020	19.03.20 20	WP (C) - 10121/2 020	MITHUN DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18			(Se at No- 1)
22 7	26027/2 020	19.03.20 20	WP (C) - 10121/2 020	MITHUN DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18			(Se at No- 1)
22 8	26028/2 020	19.03.20 20	WP (C) - 8403/20 20	T. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03- 17			(Se at No- 1)
22 9	26029/2 020	19.03.20 20	WP (C) - 3585/20 20	M/S. JAYAD EBA BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18		WRIT BRANCH (DIVIS ION BENCH)	(Se at No- 113)
23 0	26030/2 020	19.03.20 20	WP (C) - 8838/20 20	P.K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18			(Se at No- 113)
23 1	26031/2 020	19.03.20 20	WP (C) - 8437/20 20	B.P. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-03- 17			(Se at No- 113)
23	26032/2	19.03.20	WP (C) -	B. N.	C.O.	COURT	Order			(Se

2	020	20	9756/20 20	SHADANGI		NO. 9	Dtd. 2020-03- 19			at No- 113)
23 3	26033/2 020	19.03.20 20	WP (C) - 7453/20 20	J.R. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 17			(Se at No- 113)
23 4	26034/2 020	19.03.20 20	WP (C) - 9797/20 20	B. N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-03- 19			(Se at No- 113)
23 5	26035/2 020	19.03.20 20	WP (C) - 7454/20 20	J.R. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 17			(Se at No- 113)
23 6	26036/2 020	19.03.20 20	WP (C) - 8227/20 20	P.K.LENKA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 05			(Se at No- 113)
23 7	26037/2 020	19.03.20 20	WP (C) - 9287/20 20	B. N. SHADANGI	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18			(Se at No- 113)
23 8	26038/2 020	19.03.20 20	WP (C) - 9282/20 20	B. N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-03- 18			(Se at No- 113)
23 9	26039/2 020	19.03.20 20	WP (C) - 7456/20 20	J.R. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03- 17			(Se at No- 113)
24 0	26040/2 020	19.03.20 20	WP (C) - 9286/20 20	B. N. SHADANGI	C.O.	COURT NO. 19	Order Dtd. 2020-03- 18			(Se at No- 113)
24 1	26041/2 020	19.03.20 20	WP (C) - 7555/20 20	A.K. BHUYAN	C.O.	COURT NO. 19	Order Dtd. 2020-03- 17			(Se at No- 113)
24 2	26042/2 020	19.03.20 20	WP (C) - 8234/20 20	SARADA NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-			(Se at No-

							18			113)
243	26043/2020	19.03.2020	WP (C) - 7946/2020	R.C. MUDULI	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-113)
244	26044/2020	19.03.2020	WP (C) - 8228/2020	SESHADEV SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
245	26045/2020	19.03.2020	WP (C) - 8839/2020	P.K. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
246	26046/2020	19.03.2020	WP (C) - 8013/2020	SAROJ KUMAR PADHI	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-113)
247	26047/2020	19.03.2020	WP (C) - 8468/2020	SESHADEV SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
248	26048/2020	19.03.2020	WP (C) - 6194/2020	S.K. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
249	26049/2020	19.03.2020	WP (C) - 8325/2020	G.C. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-113)
250	26050/2020	19.03.2020	WP (C) - 9539/2020	TOFAN PRADHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
251	26051/2020	19.03.2020	WP (C) - 8227/2020	A.K. JATI	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Se at No-113)
252	26052/2020	19.03.2020	WP (C) - 8326/2020	G.C. JENA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-113)

253	26053/2020	19.03.2020	WP (C) - 9539/2020	SANJAY KUMAR SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
254	26054/2020	19.03.2020	WP (C) - 8295/2020	G. JAYASINGH	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
255	26055/2020	19.03.2020	WP (C) - 8329/2020	P.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17Judgement Dtd. 2020-03-17,			(Se at No-113)
256	26056/2020	19.03.2020	WP (C) - 8747/2020	GANESWAR JAYASINGH	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
257	26057/2020	19.03.2020	WP (C) - 5734/2020	BIKRAM BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
258	26058/2020	19.03.2020	WP (C) - 8358/2020	P.K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-113)
259	26059/2020	19.03.2020	WP (C) - 9861/2020	L. D. SAHU	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-113)
260	26060/2020	19.03.2020	WP (C) - 6533/2020	B.K. DALAI	C.O.	COURT NO. 19	Order Dtd. 2020-03-17		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
261	26061/2020	19.03.2020	WP (C) - 9752/2020	K. C. SWAIN	C.O.	COURT NO. 19	Order Dtd. 2020-03-18		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
262	26062/2020	19.03.2020	WP (C) - 5734/2020	C.R. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-116)

263	26063/2020	19.03.2020	WP (C) - 9707/2020	B. N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020-03-18		WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
264	26064/2020	19.03.2020	WP (C) - 8715/2020	M.K. PATI	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-116)
265	26065/2020	19.03.2020	BLAPL-1436/2020	P.S. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-03-19			(Seat No-116)
266	26066/2020	19.03.2020	WP (C) - 29007/2019	S.C.DAS	C.O.	COURT NO. 19	Order Dtd. 2020-03-31		WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
267	26067/2020	19.03.2020	WP (C) - 8737/2020	S. PANDA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-112)
268	26068/2020	19.03.2020	WP (C) - 9707/2020	TRILOCHAN BAG	C.O.	COURT NO. 9	Order Dtd. 2020-03-18		WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
269	26069/2020	19.03.2020	JCRLA-17/2018	C.R. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-18		CRIMINAL APPEAL	(Seat No-4)
270	26070/2020	19.03.2020	WP (C) - 8789/2020	P.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-4)
271	26071/2020	19.03.2020	WP (C) - 18747/2018	R.K.MOHAPATRA	C.O.	COURT NO. 19	Order Dtd. 2019-11-19			(Seat No-4)
272	26072/2020	19.03.2020	WP (C) - 8790/2020	P.K. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-4)
273	26073/2020	19.03.2020	WP (C) - 7203/2020	PRAMOD DASH	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Seat No-4)
274	26074/2020	19.03.2020	WP (C) - 8689/2020	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd.		WRIT BRANCH	(Seat No-4)

			20				2020-04-17		-1	No-1)
275	26075/2020	19.03.2020	WP (C) - 7919/2018	TAPAN KUMAR KAMILA	C.O.	COURT NO. 8	Order Dtd. 2020-03-19			(Se at No-1)
276	26076/2020	19.03.2020	WP (C) - 7338/2020	R.K. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-1)
277	26077/2020	19.03.2020	WP (C) - 8688/2020	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-04-17		WRIT BRANCH -1	(Se at No-1)
278	26078/2020	19.03.2020	WP (C) - 7379/2020	M.R. BARIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-1)
279	26079/2020	19.03.2020	WP (C) - 9743/2020	S. B. MOHAPATRA	C.O.	COURT NO. 8	Order Dtd. 2020-03-19			(Se at No-1)
280	26080/2020	19.03.2020	WP (C) - 7402/2020	D.K. MAHALIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-1)
281	26081/2020	19.03.2020	WP (C) - 8687/2020	R.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-04-17		WRIT BRANCH -1	(Se at No-1)
282	26082/2020	19.03.2020	WP (C) - 7451/2020	J.R. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-1)
283	26083/2020	19.03.2020	WP (C) - 9241/2020	M. K. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-03-17			(Se at No-1)
284	26084/2020	19.03.2020	WP (C) - 6378/2020	D. K. MAHALICK	C.O.	COURT NO. 19	Order Dtd. 2020-03-18			(Se at No-1)
285	26085/2020	19.03.2020	WP (C) - 8965/2020	P.L. MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-17			(Se at No-1)
286	26086/2020	19.03.2020	WP (C) - 4166/2020	H. K. BHOL	C.O.	COURT NO. 7	Order Dtd. 2020-03-19			(Se at No-1)
287	26087/2020	19.03.2020	WP (C) -	P.L.	C.O.	COURT	Order			(Se

7	020	20	8968/2020	MISHRA		NO. 19	Dtd. 2020-03-17			at No-1)
288	26088/2020	19.03.2020	WP (C) - 6095/2020	R. K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-03-19			(Se at No-1)
289	26089/2020	19.03.2020	WP (C) - 10239/2020	M.R. BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-03-19			(Se at No-1)
290	26090/2020	19.03.2020	WP (C) - 8685/2020	R.K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-04-17		WRIT BRANCH -1	(Se at No-1)
291	26091/2020	19.03.2020	RFA- 63/2006	P.C. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-04-30		FIRST APPEAL	(Se at No-3)
292	26092/2020	19.03.2020	SAO- 17/2012	S. BARDHAN	GENERAL		Order Dtd. 2019-04-26		SECOND APPEAL	(Se at No-2)
293	26093/2020	19.03.2020	CMP- 190/2020	P.K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-03-18		WRIT BRANCH -1	(Se at No-31)
294	26094/2020	19.03.2020	RSA- 153/2018	R.K. MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2020-03-19		SECOND APPEAL	(Se at No-1)
295	26095/2020	19.03.2020	OJC- 14642/1996	B. K. LENKA	GENERAL		Order Dtd. 1998-01-22 Compromise Petition		WRIT BRANCH -1	(Se at No-4)
296	26096/2020	19.03.2020	JCRLA- 45/2018	B. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-18		CRIMINAL APPEAL	(Se at No-4)
297	26097/2020	19.03.2020	RFA- 63/2006	P.C. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-04-30		FIRST APPEAL	(Se at No-3)
298	26098/2020	19.03.2020	FA- 81/2002	M. DAS	GENERAL		Order Dtd. 2018-08-21		FIRST APPEAL	(Se at No-7)
299	26099/2020	19.03.2020	WP (C) -	S.C.	C.O.	COURT	Order		WRIT	(Se

9	020	20	1273/2014	BISWAL		NO. 9	Dtd. 2020-03-18		BRANCH (DIVISION BENCH)	at No-115)
300	26100/2020	19.03.2020	CRLA-28/2019	S.PATtnAIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		CRIMINAL APPEAL	(Se at No-6)
301	26101/2020	19.03.2020	WP (C) - 223/2020	L.D. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-03-19		WRIT BRANCH -2	(Se at No-45)
302	26102/2020	19.03.2020	WP (C) - 8283/2020	S. K. NAYAK-6	GENERAL		Order Dtd. 2020-03-12			(Se at No-45)
303	26103/2020	19.03.2020	WP (C) - 27323/2019	S. BISWAL	C.O.	COURT NO. 24	Order Dtd. 2020-03-16			(Se at No-45)
304	26104/2020	19.03.2020	ABLAPL-7018/2019	M. K. PANI	GENERAL		Order Dtd. 2019-05-29		CRIMINAL MISC-3	(Se at No-12)
305	26105/2020	19.03.2020	WP (C) - 9793/2020	B. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-03-19			(Se at No-12)
306	26106/2020	19.03.2020	WP (C) - 9661/2020	H.K. BHOL	C.O.	COURT NO. 24	Order Dtd. 2020-03-17			(Se at No-12)
307	26107/2020	19.03.2020	WP (C) - 10068/2020	J. SAHOO	C.O.	COURT NO. 24	Order Dtd. 2020-03-19			(Se at No-12)
308	26108/2020	19.03.2020	TRP (C) - 341/2019	S.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-18			(Se at No-12)
309	26109/2020	19.03.2020	ABLAPL-17315/2019	M. K. PANI	GENERAL		Order Dtd. 2019-11-29			(Se at No-12)
310	26110/2020	19.03.2020	WP (C) - 22811/2017	J.P.	C.O.	COURT NO. 17	Order Dtd. 2020-03-17			(Se at No-12)
311	26111/2020	19.03.2020	ABLAPL-11200/2019	M.K. PANI	GENERAL		Order Dtd. 2019-09-			(Se at No-

							05			12)
31 2	26112/2 020	19.03.20 20	WP (C) - 8908/20 20	T. BAG	C.O.	COURT NO. 9	Judgemen t Dtd. 2020-03- 16			(Se at No- 12)
31 3	26113/2 020	19.03.20 20	ABLAPL- 457/202 0	S. K.MISHRA	GENE RAL		Order Dtd. 2020-03- 18			(Se at No- 12)
31 4	26114/2 020	19.03.20 20	CMP- 534/201 6	M. N. MOHANTY	GENE RAL		Order Dtd. 2016-04- 29		WRIT BRANCH -3	(Se at No- 14)
31 5	26115/2 020	19.03.20 20	RVWPET- 251/201 9	N. SWAIN	GENE RAL		Order Dtd. 2019-11- 26			(Se at No- 14)
31 6	26116/2 020	19.03.20 20	MATA- 40/2016	N. SWAIN	GENE RAL		Order Dtd. 2019-05- 17		FIRST APPEAL	(Se at No- 5)
31 7	26117/2 020	19.03.20 20	WP (C) - 22859/2 019	N. SWAIN	GENE RAL		Order Dtd. 2019-11- 25			(Se at No- 5)